COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 214 of 2015
&
Appeal No. 215 of 2015 &
IA Nos. 355 of 2015 & 112 of 2016

Dated : 18th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

Appeal No. 214 of 2015

In the matter of :

West Bengal State Electricity Transmission Co. Ltd. ...Appellant(s)
Versus
West Bengal Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Avijeet Lala
Mr. Anand K. Srivastava
Ms. Molshri Bhatnagar

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C.K. Rai
Mr. Paramhans for R-1

Appeal No. 215 of 2015 & IA Nos. 355 of 2015& 112 of 2016

In the matter of :

West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)
Versus
West Bengal Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Avijeet Lala
Mr. Anand K. Srivastava
Ms. Molshri Bhatnagar

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C.K. Rai

Mr. Paramhans for R-1

Mr. Subhas Ch. Bandyopadhyay
(for Intervener)

O R D E R

List these matters on ***30.08.2016***. In the meantime, pleadings be completed. Impleadment application will be heard on the next date of hearing.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/jps